

(b) if so, since when;

(c) whether the said company has been given a sales agency;

(d) whether under the existing rules, a person can be awarded despatch contract as well as sales agency; and

(e) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (e) The despatch work of Employment News, since June 1981, is being looked after by a firm namely M/s. Parcham-e-Hind. The proprietor of the firm is also having another firm in the name and style of M/s. Delhi News Distributor which is one of the agencies for the sale of Employment News/Rozgar Samachar. Under the existing rules there is no bar that a person cannot be awarded despatch contract as well as sales agency simultaneously.

Fake Currency Notes

1641. SHRI PANKAJ CHOWDHARY:

SHRI ARVIND TRIVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistan has recently pumped huge a huge amount of fake currency notes into India;

(b) if so, the details thereof; and

(c) the measures being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

P.M. SAYEED): (a) and (b) There are some more reports about Pakistan trying to circulate counterfeit Indian currency notes into the country. Some fake currency notes of Rs. 50 and Rs. 100 denominations were seized from Jammu and Kashmir in the month of June, 1994.

(c) In order to prevent counterfeiting, Indian currency/bank notes are printed on a special mould paper with special security inks and incorporate the following features;

(i) Watermark of Ashoka Pillar design;

(ii) Multi-colour offset printing;

(iii) Security thread in the case of Rs. 5 denomination and above;

(iv) Intaglio printing on higher denomination notes of Rs. 20 and above; and

(v) In addition to the above, Rs. 500 denomination has latent image and a Portrait.

This will help public in identifying counterfeit/fake currency notes from the genuine ones.

Foreign Prisoners

1642. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreigners lodged in jails for various crimes, State-wise;

(b) whether the Government have received any memorandum from the pris-